

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-59-2020
WITH
CONTEMPT PETITION NO.17 OF 2019
IN
CRIMINAL WRIT PETITION NO.90 OF 2019**

Anju Sanjay Jain

... Petitioner

Versus

Sanjay Suresh Jain

... Respondent

Ms. Asha Desai, Advocate for the Petitioner.

Shri J. Supekar, Advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 10 DECEMBER 2020****P.C. :**

In the application filed for execution of the consent terms of the maintenance award, the respondent seeks time to file reply.

2. As to the alleged contempt committed by the respondent, the Court will rule on that in due course as both parties have made their submissions.

3. Post the matter on 07.01.2021.

DAMA SESHADRI NAIDU, J.

NH